

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 112**  
**(IB)-635(PB)/2019**

**IN THE MATTER OF:**

M/s. Saket Motors Pvt. Ltd.	.....	Petitioner
v.		
ABW Infrastructure Ltd.	.....	Respondent

**SECTION : UNDER SECTION 7 of the IBC, 2016**

**Order delivered on 02.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant :	Mr. Vishal Ganda, Mr. Aman Chaudhary, Advs.
For the respondent:	Mr. Harsh Sethi & Mr. Sarvapriya Makkar, Advs.
	Mr. Saurabh Kalia, Ms. Madhvi Khare, Advs. for Dove Infrastructure Pvt. Ltd.

**ORDER**

For order, see CP No. (IB)375(PB)/2018.

02.04.2019.  
Aarti Makker